

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 277 OF 2018 &  
IA NO. 1199 OF 2018**

**Dated: 6<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Maharastra State Electricity Distribution Company Ltd. ...Appellant(s)**

**Vs.**

**Maharastra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anup Jain  
Ms. S. Rama for R-2

Counsel for the Respondent(s) : Mr. Hemant Singh  
Mr. Ambuj Dixit for R-2

**ORDER**

List the matter for hearing on **07.11.2019**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/mkj*